

**Date on or after which application for allotment of Common symbol under Para 10B of the Elections Symbols (Reservation & Allotment) Order, 1968 can be made for general elections to the State Legislative Assemblies coming up in 2025-2026.**

As per Para 10 B A(ii) of the Election Symbols (Reservation & Allotment) Order, 1968, in the case of election on expiry of the normal term of the Legislative Assembly, the intimation with regard to its intention to contest election under sub-clause (i) is given by the party to the Commission at any time during the period commencing **from the date six months prior to the date of expiry of the term of the Legislative Assembly** and latest by five clear days before the date on which the notification (or the first of the notifications in the case of a phased election) of the election is scheduled to be issued. Accordingly, as per the date of expiry of the term of the Legislative Assemblies, of the upcoming elections, following are the details:

<b>S. No.</b>	<b>State</b>	<b>Date of expiry of the Term of the Assembly</b>	<b>Application under 10B can be made on or after</b>
1.	BIHAR	22-11-2025	23-05-2025
2.	WEST BENGAL	07-05-2026	08-11-2025
3.	TAMIL NADU	10-05-2026	11-11-2025
4.	ASSAM	20-05-2026	21-11-2025
5.	KERALA	23-05-2026	24-11-2025
6.	PUDUCHERRY	15-06-2026	16-12-2025

**Note:** - In case of dissolution of any Legislative Assembly before the expiry of its normal term, application can be made at any time from the date of dissolution of the Legislative Assembly and latest by five clear days before the date on which notification (or the first of the notifications in the case of a phased election) of the election is scheduled to be issued.